

Court Room no. 35
Today's Board of matters/ cases for consideration/ hearing
Date : 13/08/2020

Sr. No	Case No.	Name of parties	Stage	Remark
1	Pocso. 87/18	State v/s Peter @ Augustin Augnail Desoza	Judgment	
2	Pocso. 719/18	State v/s. Aakash Vikas Kate and Others 01	Hearing	
3	Pocso. 692/19 (Transferred in CR 60)	State v/s Rahul Devraj Khandekar	Say	
4	Pocso. 234/15	State v/s. Shivkumar @ Shiva Ramlakhan Rana	Argument	
5	ABA. 213/2020	State v/s. Mangala Kunchikorve & Ors	Hearing	
6	ABA. 830/2020	State v/s.Saood Malik S/O Mohammed Chand Malik	Report	
7	ABA. 831/2020	State v/s. Sharafat Ali Murtaza Ali Shaikh	Report	
8	MA. 742/20	State V/s		
9	MA. 211/20 in Pocso. 589/20	State v/s. Ashish Narendra Singh	Report	
10	BA. 753/20 in Pocso. 620/18	State V/s. Sumit Yashwant Lanke	Hearing	

